

District: Tripura

HCT-M8

OFFICE OF THE DISTRICT JUDGE,
.....**TRIPURA:**
(Chairman, Vigilance Cell, Tripura District)

No.

July, 201..

Sub: Monthly Report regarding functioning of the Vigilance Cell,
..... Tripura District.

Ref: No. F.40 (25)(h)-HCT/STT-M/2013/, dated
on the above subject.

REPORT FOR THE MONTH OF, 201

| Name & address of the Vigilance Cell | If the Cell is functional | Particulars of the Complaint (s) received during the month under report | Action Taken Report (ATR) |
|---------------------------------------------------------|--------------------------------------|--------------------------------------------------------------------------------------------|--------------------------------------|
| 01 | 02 | 03 | 04 |
| | | | |

(Signature of the District Judge)

..... Tripura :